

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2974  
ANSWERED ON:16.03.2010  
INNER-LINE PERMIT SYSTEM  
Hussain Shri Syed Shahnawaz

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to review the Inner-line Permit System enforced in the North Eastern States;
- (b) if so, the details thereof; and
- (c) the total number of people to whom Inner-line Permit has been issued during the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The inner line permit regulates movement of citizens of India going beyond inner line prescribed in the States of Arunachal Pradesh, Mizoram and Nagaland. The concerned State Governments issue guidelines for regulation of inner line permits.
- (c): Since inner line permits are issued by the officials of State Government concerned, data in this regard is not maintained by Government of India.